



संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, फोर्ट, मुंबई-400001 Department of Communication, Central Office, S.B.S.Marg, Fort, Mumbai-400001 फोन/Phone: 022- 22660502

January 08, 2022

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – The Mudhol Co-operative Bank Limited, Dist- Bagalkot, Karnataka – Extension of period

The Reserve Bank of India issued All Inclusive Directions to The Mudhol Cooperative Bank Limited, Dist.- Bagalkot, Karnataka under Section 35A read with Section 56 of the Banking Regulation Act, 1949 vide Directive DCBS.CO.BSD III.D-11/12.23.094/2018-19 dated April 02, 2019, as modified from time to time, which were last extended up to January 07, 2022 vide Directive DOR.MON.No.D-22/12.23.094/2020-21 dated July 05, 2021.

2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to period of operation of the Directive DCBS.CO.BSD-III.Dextend the 11/12.23.094/2018-19 dated April 02, 2019 issued to The Mudhol Co-operative Bank Limited, Dist.- Bagalkot, Karnataka and as modified from time to time, last being vide Directive DOR.MON.No.D-22/12.23.094/2020-21 dated July 05, 2021. Accordingly, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby directs that the Directive DCBS.CO.BSD III.D-11/12.23.094/2018-19 dated April 02, 2019, issued to The Mudhol Co-operative Bank Limited, Dist.- Bagalkot, Karnataka, as modified from time to time, the validity of which was last extended up to January 07, 2022 vide Directive DOR.MON.No.D-22/12.23.094/2020-21 dated July 05, 2021, shall continue to apply to the bank for a further period of three months from January 08, 2022 to April 07, 2022, subject to review.

3. Other terms and conditions of the Directives under reference shall remain unchanged.

(Yogesh Dayal) Chief General Manager

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